

Declaration of Assets and Liabilities

Financial Year 2024-25

I,LALIT NARAYAN MANDAL., son/daughter/wife of ...Late CHHABILA MANDAL

aged...67 year.. years, belonging to ...MLA (JDU)...... service and presently working as ...BIHAR

VIDHAN SABHA, PATNA...... give herein below the details of the assets

(immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	Sr. No.	Description	Self	Spouse Name(S) USHA KUMARI	Dependant- 1 Name:- No Dependent	Dependant- 2 Name	Dependant-3 Etc. Name
	(i)	Cash	3,06,750/-	1,31,840/-		78	
) 2:	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1,88,03,349/- Annexure-1	47,83,168/- Annexure-1			
	(iii)	Bonds, Debentures and Shares in companies	524828/- Annexure-2	zero			
() M	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	2,57,889/- Annexure-3	2,28,934/- Annexure-3			
5	(v)	Motor Vehicles (details of make, etc.)	2423680/- Annexure-4	Zero			
	(vi)	Jewellery (give details of weight and value)	25000/- 5gram gold	10,30,000/- 200g gold & 500 g silver			
	(vii)	Other assets, such as values of claims / interests	Zero	Zero			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Kalot Narayour Mountai.

^{*} Dependant here means a person substantially dependent on the income of the employee.



B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr.	Description	Self	Spouse	Dependant-	Dependant-	Dependant-
No.			Name(S)	1	2	3
<u></u>			1	Name:- No Dependent	Name	Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Anchai- Sultanganj, mouza- manjhli, Thana no- 80, 3 acra 64 dicimal, 23,75,000/-	Zero			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Zero	Zero			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Zero	Anchal- sultanganj, Nagar Parisad Sultanganj, zamabandi No- 847, 2688 Sq Ft 55,00,000/-			
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Zero	Zero			
(v)	Others (such as interest in property)	Zero	Zero			

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		Zero
	(ii) Loans from financial institutions		Zero
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		Zero

Kulet Navayan Nonday.

	(b) dues to departments dealing with supply of water	Zero	
	(c) dues to departments dealing with supply of electricity	Zero	
	(d) dues to departments dealing with telephones	Zero	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Zero	
	(f) Other dues, if any	Zero	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs. 5,88,083/- A.Y.: 2024 -25 PAN- ABYPM8452F	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth	Zero	

C. <u>Personal Detail</u>

business]

Tax return filed.]
(iii) Sales Tax [Only in

case of proprietary

(iv) Property Tax

GPF/CPF/PRAN No.	:-	
Gender	:-	M (M/F)
Date of Birth	:-	1 5 1 0 1 9 5 8 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:-	
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:-	BHAGALPUR
I hereby de	clare	that the above details are true to the best of my knowledg

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Keelet Nascoyay Nardal.

Zero

Zero

Name of Condidate: ..LALIT NARAYAN MANDAL

Number & constituency:..Sultanganj-157 MLA (JDU)

Department:..BIHAR VIDHAN SABHA....

Place: ATMA.

Date: 21.09.25